



**Regional Office, Ballabgarh Region
Haryana State Pollution Control Board**

Near HewoApartment, Sector -16A, Faridabad
Website - www.hspcb.gov.in E-Mail - hspcbrobr@gmail.com
Contact No. 0129-2225314

No. HSPCB/BR/2022/2255

Dated: 28 /11/2022

To

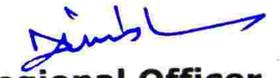
The Registrar General,
National Green Tribunal,
New Delhi.

Subject: Supplementary Report on behalf of Deputy Commissioner, Faridabad and Haryana State Pollution Control Board in the matter of OA No. 375/2022 titled as Abhishek Sharma Vs State of Haryana.

In this connection, please find enclosed herewith the Supplementary Report on behalf of Deputy Commissioner, Faridabad and Haryana State Pollution Control Board in the matter of OA No. 375/2022 titled as Abhishek Sharma Vs State of Haryana.

Submitted for kind information and necessary action please.

DA/as above


**Regional Officer
Ballabgarh Region**

Endst No. HSPCB/BR/2022/

Date:

A copy of the above is forwarded to the District Attorney, Haryana State Pollution Control Board, Panchkula for information and further necessary action please.

**Regional Officer
Ballabgarh Region**

Endst No. HSPCB/BR/2022/

Date:

A copy of the above is forwarded to the Member Secretary, Haryana State Pollution Control Board, Panchkula for information and further necessary action please.

**Regional Officer
Ballabgarh Region**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA No.375/2022

IN THE MATTER OF:

Abhishek Sharma

...

Applicant

Versus

State of Haryana

...

Respondent

**SUPPLEMENTARY REPORT ON BEHALF OF DEPUTY
COMMISSIONER, FARIDABAD AND HARYANA STATE
POLLUTION CONTROL BOARD**

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA No.375/2022

IN THE MATTER OF:

Abhishek Sharma ... Applicant

Versus

State of Haryana ... Respondent

SUPPLEMENTARY REPORT ON BEHALF OF DEPUTY
COMMISSIONER, FARIDABAD AND HARYANA STATE
POLLUTION CONTROL BOARD

MOST RESPECTFULLY SHOWETH:

1. That Hon'ble National Green Tribunal has directed to the Joint Committee comprising of State PCB and Deputy Commissioner, Faridabad to look into the grievance of the applicant regarding illegally using banned fuel of petcock indiscriminately for the last 5 years against the environmental norms causing serious health hazard and damage to the environment by M/s Shree Balaji Refractories Co. situated at plot no. 47, Sector 25, Ballabhgarh, Faridabad. The above said company has also stored petcock in godown. The Hon'ble NGT has also directed to submit factual



and action taken report in the matter to this Tribunal by e-mail at judicial-ngt@gov.in.

2. That a Joint Committee comprising of Sub Divisional Magistrate (SDM), Ballabgarh as Nominee of Deputy Commissioner of Faridabad and Officer of HSPCB visited the respondent unit on 22.09.2022. Unit was found operational and fuel was stored near the kiln in the grinded form in bags. The sample of air emissions were collected by the joint committee and sent to HSPCB Laboratory, Gurugram Lab and as per analysis report of air sample the parameters are within prescribed limits. **(Analysis Report of air sample attached as Annexure R1)**

3. That during inspection dated 22.09.2022, the 03 samples of the Coke (fuel) were randomly collected from 03 bags and sent to Laboratory for analysis for some parameters for identification purposes to ascertain if the said Coke (fuel) is Pet Coke or not. As per analysis report, the value of Gross Calorific Value was found to be between 3999 cal/g to 4278 cal/g and as per specification on IOCL (Indian Oil Corporation Ltd) website (<https://iocl.com/raw-petroleum-coke>), the calorific value of Petroleum Coke is >7800kcal/Kg as compared to 3500-4500 Kcal/Kg for coal. It indicates that the said fuel samples collected from the said unit are not of Petroleum Coke. On the basis of the analysis reports

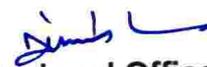


of 3 coke(fuel) samples collected from the said unit it can be ascertained that the unit has not been using Petroleum Coke as fuel. **(Analysis Report of 3 coke (fuel) samples attached as Annexure R2 and PetCoke specification as per IOCL (Indian Oil Corporation Ltd) website attached as Annexure R3)**

4. That it is also relevant to place on record that as per directions of CAQM (**Commission for Air Quality Management** in National Capital Region and Adjoining Areas), the unit has discontinued the use of coal as fuel from 1st October 2022 and shifted to LSHS (Low Sulphur Heavy Stock) fuel in compliance of directions of CAQM.

The final report is submitted for kind consideration.


SDM, Ballabgarh
Nominee of Deputy
Commissioner, Faridabad


Regional Officer,
Ballabgarh Region
Haryana State Pollution Control Board

Place: Faridabad

Date: 28/11/2022



Laboratory of the
Haryana State Pollution Control Board
Vikas Sadan, Ist Floor, Gurgaon

FORM IV (See Rule 14)

Report No. 212

Dated-29th September, 2022

I, hereby, certify that I **Ramniwas Sharma** as Board Analyst, duly appointed under sub section (2) of section 29 of Air (Prevention and control of pollution) Act, 1981 (14 of 1981) received on the 22nd day of September, 2022 from **Sh. Ujjwal Kumar, AEE** a sample of Stack emission of **M/s Shree Balaji Refractories Co., P.No-47, Sec-25, Faridabad (28.3406576, 77.3068093)** collected on **22/09/2022** from Stack to Wet Scrubber for analysis. The Sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the afore-mentioned sample from **22/09/2022** to **29/09/2022** and declare the result of analysis to be as follow:-

ANALYSIS REPORT

1.	Name of the Plant/emission source monitored	Tunnel Kiln
2.	Stack Identification/Type of Chimney	Stack to Wet Scrubber
3.	Location of sampling Point	As per norms
4.	Stack height (mt)	-
	(a) From source of emission	-
	(b) From the roof level	-
	(c) From the ground level	46 feet
5.	Diameter of Stack	2 feet
6.	Sampling duration	30 min
7.	Product manufactured	Fire Bricks
8.	Normal operating schedule	824 hrs/day
9.	Stack Temperature	117°C
10.	Wind condition/Direction	Normal
11.	Quantity of emission m ³ /sec	2.0146
12.	Type of fuel	Coke

RESULTS

		Prescribed Limit	
13.	Suspended Particulate Matter mg/ Nm ³	92.0	150
14.	Sulphur Dioxide mg/ Nm ³	71.6	--
15.	Oxides of Nitrogen mg/ Nm ³	12.0	--

The condition of the seal, fastening and container on receipt was as follows:
Container had its seals founded intact in order; slip on the container had the signature of the representative of the industry and the board representative.
Signed this on 29th September, 2022

Laboratory of The
Haryana State Pollution Control Board
Vikas Sadan, Gurgaon
To


Board Analyst

The Member Secretary
Haryana State Pollution Control Board
C-11, sec.-6, Panchkula (Haryana)



30/9/2022
AES-2

STAR WIRE (INDIA) LTD. (TESTING DIVISION)

TEST REPORT

No. **015793**

21/4, MATHURA ROAD, BALLABGARH-121 004 (HR.)
TELEPHONE : 0129-4094247, 4094200
4094280, 2241263

E-MAIL : swdc06@starwire.in
VISIT US AT : www.starwire.in

Issue Date : 27.09.2022
Issued To : HARYANA STATE POLLUTION
CONTROL BOARD
SECTOR-16, FARIDABAD (HR)

Request No./Date : NIL
22.09.2022
Date of sample Receipt : 22.09.2022
CUSTOMER

Sample Particulars :
SAMPLE OF COKE

Sample drawn by :
Job order no. : 42947701

CHEMICAL TESTING	:	PETROLEUM & PETROLEUM PRODUCTS
DATE OF TESTING	:	26.09.2022 TO 27.09.2022
PROTOCOL USED	:	IS:1350

S.NO.	TEST PARAMETERS	UNITS	RESULTS
01	ASH CONTENT	%	36.80
02	MOISTURE CONTENT	%	3.79
03	VOLATILE MATTER	%	26.86
04	TOTAL SULPHUR	%	0.94
05	GROSS CALORIFIC VALUE (DRY BASIS)	cal/g	4278

END OF REPORT

Subrata Pal
AUTHORISED SIGNATORY

 SUBRATAPAL
 D. J. M.

Note 1. Sample will be retained only for one month. (15 days in case of water and air samples).
 2. The results listed refer only to the tested sample and applicable parameters. Endorsement of product is neither inferred nor implied.
 3. Total liability of our works is limited to invoiced amount.
 4. This report can not be used as an evidence in a court of law without the written approval of the lab.
 5. Report shall not be reproduced except in full, without the written approval of the laboratory.
 6. Any sort of play by the customer with the data of this report shall be illegal.
 Contact No. : 8376908276, 8376908204, 9313511396, 8376900334, 8376900330



R.O/BR/30/9/22
STAR WIRE (INDIA) LTD.
(TESTING DIVISION)

TEST REPORT

No. 015794

Issue Date : 27.09.2022
 Issued To : HARYANA STATE POLLUTION CONTROL BOARD
 SECTOR-16, FARIDABAD (HR)

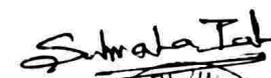
Sample Particulars :
 SAMPLE OF COKE

21/4, MATHURA ROAD, BALLABGARH-121 004 (HR.)
 TELEPHONE : 0129-4094247, 4094200
 4094280, 2241263
 E-MAIL : swdc06@starwire.in
 VISIT US AT : www.starwire.in
 Request No./Date : NIL
 Date of sample Receipt : 22.09.2022
 CUSTOMER
 Sample drawn by :
 Job order no. : 42947801

CHEMICAL TESTING	:	PETROLEUM & PETROLEUM PRODUCTS
DATE OF TESTING	:	26.09.2022 TO 27.09.2022
PROTOCOL USED	:	IS:1350

S.NO.	TEST PARAMETERS	UNITS	RESULTS
01	ASH CONTENT	%	35.66
02	MOISTURE CONTENT	%	3.56
03	VOLATILE MATTER	%	25.22
04	TOTAL SULPHUR	%	0.86
05	GROSS CALORIFIC VALUE (DRY BASIS)	cal/g	4121

END OF REPORT


 AUTHORIZED SIGNATORY



Note 1. Sample will be retained only for one month. (15 days in case of water and air samples).
 2. The results listed refer only to the tested sample and applicable parameters. Endorsement of product is neither inferred nor implied.
 3. Total liability of our works is limited to invoiced amount.
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 6. Any sort of play by the customer with the data of this report shall be illegal.
 Contact No. : 8376908276, 8376908204, 9313511396, 8376900334, 8376900330



Subrata
30/9/2022
AGE 2

STAR WIRE (INDIA) LTD. (TESTING DIVISION)

TEST REPORT

No. 015795

Issue Date : 27.09.2022

Issued To : HARYANA STATE POLLUTION
CONTROL BOARD
SECTOR-16, FARIDABAD (HR)

Sample Particulars :
SAMPLE OF COKE

21/4, MATHURA ROAD, BALLABGARH-121 004 (HR.)

TELEPHONE : 0129-4094247, 4094200
4094280, 2241263

E-MAIL : swdc06@starwire.in
VISIT US AT : www.starwire.in

Request No./Date : NIL
22.09.2022
Date of sample Receipt : 22.09.2022
CUSTOMER

Sample drawn by :

Job order no. : 42947901

CHEMICAL TESTING	:	PETROLEUM & PETROLEUM PRODUCTS
DATE OF TESTING	:	26.09.2022 TO 27.09.2022
PROTOCOL USED	:	IS:1350

S.NO.	TEST PARAMETERS	UNITS	RESULTS
01	ASH CONTENT	%	33.65
02	MOISTURE CONTENT	%	3.58
03	VOLATILE MATTER	%	26.23
04	TOTAL SULPHUR	%	0.81
05	GROSS CALORIFIC VALUE (DRY BASIS)	cal/g	3999

END OF REPORT

Subrata
AUTHORISED SIGNATORY



- Note**
1. Sample will be retained only for one month. (15 days in case of water and air samples).
 2. The results listed refer only to the tested sample and applicable parameters. Endorsement of product's neither inferred nor implied.
 3. Total liability of our works is limited to invoiced amount.
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Contact No. : 8376908276, 8376908204, 9313511396, 8376900334, 8376900330



Petroleum Coke

Petroleum coke is a carbonaceous product obtained in the oil refining process. It is abbreviated as Coke or Petcoke, and is a carbon-rich solid material derived from final cracking process – a thermo-based chemical engineering process that splits long chain hydrocarbons of petroleum into shorter chains– that takes place in coker units. There are two distinctive grades of Petroleum Coke viz. Calcifiable or Green Petcoke and Fuel Grade Petcoke..

Production

Calcifiable grade coke or Green Petcoke, also referred as RPC is produced at Koyali, Barauni, Bongaigaon, Digboi and Guwahati refineries of IndianOil. Fuel Grade Petcoke is produced at Panipat, Paradip, Koyali and Haldia refineries of IndianOil.

Applications

Application as	End use
Feed Stock/ Fuel Use	Cement
	Lime Kilns



Carbon Source

Gasification units

Industrial Boilers

Electrodes for electrometallurgical industries

Synthetic Graphite

Aluminum Anodes

TiO2 pigments

Carbon Raiser

Silicon Carbide

Foundaries

Coke Ovens



Benefits of Fuel grade Petcoke over coal:

- › Petcoke is a direct replacement of coal as a fuel but has higher calorific value (>7800Kcal/Kg as compared to 3500-4500 Kcal/Kg for coal).
- › Petcoke is hydrophobic as compared to coal which is hydrophilic, thereby having edge during rainy season.
- › Being solid fuel, Petcoke has low volatile matter thus no evaporation losses. Helps saving in transportation cost due to higher density compared to liquid fuels.
- › Low ash content.

Marketing arrangement

RPC and Fuel grade Petcoke are sold ex refineries on ex MI basis by Rail (select refineries) and Road mode. The facility of Rail loading is available at Paradip, Koyali and Haldia refineries.

Related links

› Specification

› Institutional Business Portal

› Feedback & Suggestion

› Integrated Institutional Business Portal User Manual



Related links

› Specification

› Institutional Business Portal

› Feedback & Suggestion

› Integrated Institutional Business Portal User Manual

Contact Us



For Consumer Sales

 Trupti Vaibhav Kambli
PS to Chief General Manager (IB)

 022-26447833

 IB@INDIANOIL.IN